

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1129

ANSWERED ON:15.11.2010

TRADE AGREEMENT WITH EAST ASIAN COUNTRIES

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has signed trade Agreements with East Asian Countries including Japan in the recent past;
- (b) if so, the details thereof;
- (c) whether the said agreements are likely to have big impact on Indian agricultural and pharmaceutical sector; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) India and the ASEAN (Association of South East Asian Nations) comprising Brunei Darussalam, Cambodia, Indonesia, Lao PDR, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam, signed the Trade in Goods Agreement on 13th August 2009. No agreement has been signed with Japan.

(b) Details of the Agreement with ASEAN are available at http://commerce.nic.in/trade/international_ta_indasean.asp.

(c)&(d) The Agreement would lead to growth in bilateral trade and investment resulting in economic welfare gains to India. Indian exporters in agricultural and pharmaceutical sector would also gain additional market access into the ASEAN countries. Indian manufacturers would be able to source products at competitive prices from the ASEAN markets.